

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 96(ND)/2015

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.10.2017**

**NAME OF THE COMPANY: M/s. ITC Ltd. Vs. M/s. Logix Developers
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

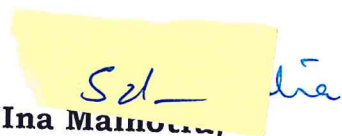
For the Petitioner (s): None

For the Respondent (s): Mr. Prashant Jain, Advocate

ORDER

This case has been transferred from the Hon'ble Principal Bench. Request for adjournment is being made on behalf of the Petitioner in CP No. 96/2015. At his request adjourned to 2nd November, 2017. List the connected matter CP No. 541 along with the same.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra,
Member (J)**